National Company Law Tribunal

Allahabad Bench

CP NO. 23/2012

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL **COMPANY LAW TRIBUNAL ON 18.01.2018**

NAME OF THE COMPANY: Lakshmi Rattan Cotton mills Put Ltd SECTION OF THE COMPANIES ACT: U/S 560(6) of the companies Act of 1956

SI. NO. Name

Designation

Representation

<u>Signature</u>

1. ADSJETTHEDOO PCS
2. Krishne Dev Uyes Adv.

Applicant Have teaders
ROC AP

CP No.23/2012

Sh. Adesh Tandon, PCS for the petitioner. Sh. Krishna Dev Vyas, CGSC for the ROC.

Arguments in respect of present petition are heard. The order is reserved. The parties concern is at liberty to file written submission, if any, within a week by exchanging with each other.

Date: 18/01/2018

Typed by *Jyoti*

(Stenographer)

H.P. Chaturvedi, Member(Judicial)